Post offer Public Announcement to the Equity Shareholders of Scenario Media Limited

Regd. Office: 97, Maker Tower 'F', 9th Floor, Cuffe Parade, Mumbai – 400 005.

The details subsequent to the completion of the Offer made vide Public Announcement dated 29/01/2010 and corrigendum to Public Announcement dated 19/03/2010 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Scenario Communication Ltd. ('**Acquirer**') to acquire 1,53,000 equity shares having a face value of Rs. 10/- representing 20.00% of the paid-up equity share capital of Scenario Media Ltd. at a price of Rs. 140.80/- (including interest of Rs. 4.84/-per equity share) per fully paid up equity share payable in cash are as under:

1. Name and Address of the Target Company : Scenario Media Ltd. (SML)
   97, Maker Tower 'F', 9th Floor, Cuffe Parade, Mumbai – 400 005.
2. Name and Address of Acquirer : Scenario Communication Ltd. (SCL)
   99, Maker Tower 'F', 9th Floor, Cuffe Parade, Mumbai – 400 005.
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : Sharex Dynamic (India) Private Limited
5. Offer details
   a) Date of opening of the offer : 25/03/2010
   b) Date of closure of the offer : 13/04/2010
6. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1	Offer price	Rs. 140.80		Rs. 140.80	
2	Share holding of acquirer before Preferential Allotment	NIL		NIL	
3	Shares acquired by way of Preferential Allotment*	5,25,000 (68.63%)		5,25,000 (68.63%)	
4	Shares acquired in the open offer	1,53,000 (20.00%)		NIL	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 215.42/- lacs		NIL	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any.	NIL		NIL	
7	Post offer share holding of acquirer (2+3+4+6)*	6,71,608 (87.80%)		5,18,608 (67.80%)	
8	Pre & Post offer share holding of public #	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	No. of Shares: Percentage:	2,46,392 (32.20%)	93,392 (12.20%)	2,46,392 (32.20%)	2,46,392 (32.20%)

* Out of the 5,25,000 shares allotted by way of preferential allotment, the acquirer has sold 6,392 equity shares in the open market.
# Since presently SCL has been shown as the promoter of SML, the shareholding of the erstwhile promoter or SML has been included in the public category.

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirer.
8. Payment of interest, if any : NIL
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirer accepts full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued on behalf of Acquirer by:
Manager to the Offer

KEYNOTE
CORPORATE SERVICES LTD

KEYNOTE CORPORATE SERVICES LTD.
4th Floor, Balmer Lawrie Building .5.J.N. Heredia Marg, Ballard Estate ,Mumbai - 400001
Tel.: (022) 3026 6000-3' **Fax** : (022) 2269 4323, **E- mail** : mbd@keynoteindia.net
SEBI Regn.: INM000003606 AMBI Regn. No. AMBI/040
Contact Person : Ms. Swati Sinha

Place: Mumbai

Date: 28/04/2010